

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 320**

IA-4339/2021 IA-182/2022 IA-5329/2021 IA-4334/2021 IA-3990/2021  
IA-3975/2021

In  
IB-1466(ND)/2019

**IN THE MATTER OF:**

M/s. IL&FS Financial Services Ltd

**.....APPLICANT/PETITIONER**

Vs.

M/s. Emerald Lands (India) Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Rahul Narayan & Shashwat Goel Advocates  
for R1 & 6 in  
4339/21,5329/21,4334/1,3990/21 & 3975/21

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.06.2023**.

**Sd/-**  
**(Court Officer)**